

# Content Details

## I. LEGAL - Courts & Tribunals

### 1. SUPREME COURT (1950 till current)

- Full Text Judgments on all subjects of law of Supreme Court of India since 1950
- Case Notes (Judgments that do not have Case Notes are those which do not have a point of law)
- Citing Reference in Judgments since inception
- Follow up of the High Court Cases to the Supreme Court
- Ratio Decidendi and Authorities Referred in selected Case Laws
- Hyperlink to Cases Referred
- Cases Overruled / Reversed Status
- Hyperlink to Acts, Rules and Orders
- Multiple Equivalent Citations to 100 + journals

### 2. HIGH COURTS

Full Text Judgments (on all subjects) of following High Courts:

COURT	PERIOD	COURT	PERIOD	COURT	PERIOD
ALLAHABAD	1877-till current	GUWAHATI	1948-till current	MADRAS	1860-till current
ANDHRA PRADESH	1950-till current	HIMACHAL	1948-till current	ORISSA	1948-till current
BOMBAY	1860-till current	J&K	1950-till current	PATNA	1919-till current
CALCUTTA	1860-till current	JHARKHAND	2000-till current	PUNJAB & HARYANA	1947-till current
CHHATTISGARH	2000-till current	KARNATAKA	1949-till current	RAJASTHAN	1948-till current
DELHI	1966-till current	KERALA	1949 -till current	SIKKIM	1977-till current
GUJARAT	1947-till current	M.P.	1949 -till current	UTTARAKHAND	2001-till current

#### Includes:

- Casenotes
- Follow up of the High Court Cases to the Supreme Court
- Supreme Court status of Judgments
- Multiple Equivalent Citations to 100 + journals
- Hyperlink to Cases Referred
- Hyperlink to Acts and Rules

#### Pre 1950 Cases

- Federal Court
- Peshawar
- Lahore
- Privy Council
- Nagpur
- Rangoon
- Oudh
- Sindh

### 3. ORDERS OF TRIBUNALS & COMMISSIONS

- Appellate Tribunal for Electricity (APTEL)
- Armed Forces Tribunal
- Authority for Advanced Rulings
- CEGAT/CESTAT
- Central Administrative Tribunal
- Central Electricity Regulatory Commission (CERC)
- Central Information Commission (CIC)
- Central Sales Tax
- Company Law Board
- Competition Appellate Tribunal
- Competition Commission of India
- Copyright Board
- Cyber Appellate Tribunal
- Debt Recovery Appellant Tribunal
- Debts Recovery Tribunal
- Income Tax Appellate Tribunal
- Intellectual Property Appellate Board
- Monopolies & Restrictive Trade Practices Commission
- National Consumer Disputes Redressal Commission
- SEBI/Securities Appellant Tribunal
- State Taxation Tribunal (STT)
- Telecom Disputes Settlement and Appellate Tribunal
- Trade Mark

#### 4. BARE ACTS

- More than 1,100 Central Bare Acts incorporating latest amendments
- Over 1,000 most frequently used State Bare Acts
- Text of Amending Acts since 1860 available separately
- Rules, Regulations & Schemes and Orders
- Separate listing of Repealed Acts and corresponding repealing acts
- Alphabetical and Chronological Indexes to view the Acts
- Tracking the history of amendments in Acts by way of footnotes
- Pending bill in Parliament linked to respective Acts

#### 5. BILLS IN PARLIAMENT, ORDINANCES

- Full text of Bills introduced/ passed in both houses of Parliament
- Objective Column in Bills
- Ordinances
- Committee Reports

#### 6. NOTIFICATIONS & CIRCULARS

- Agriculture
- Atomic Energy
- Chemical and Fertilisers
- Civil Aviation
- Coal
- Commerce & Industries
- Communication & IT
- Consumer Affairs, Food & Public Distribution
- Defence
- Environment & Forest
- External Affairs
- Finance & Corporate Affairs
- Food Processing Industries
- Health & Family Welfare
- Home Affairs
- HRD
- Information & Broadcasting
- IRDA
- Labour
- Law & Justice
- Micro Small & Medium Enterprises
- Mines
- Ministry of Railways
- Other Ministries & Departments
- Overseas Indian Affairs
- Personnel, Public Grievances & Pension
- Petroleum & Natural Gas
- Power
- Press Information Bureau
- RBI
- Road & Highways Transport
- Rural Development
- Science and Technology
- SEBI
- Shipping
- Social Justice and empowerment
- Steel
- Textile
- TRAI
- Urban Development
- VAT Notifications
- Water Resource
- Women & Child Development
- Youth Affairs and Sports

#### 7. FORMS ON 29 SUBJECTS OF LAW ARE COVERED.

#### 8. COMMITTEE REPORTS

- Constituent Assembly Debates
- Law Commission Reports
- Police Commission Reports
- Manual of Election Law

#### 9. DRAFT AGREEMENTS & DEEDS ETC.

#### 10. COMPLIMENTARY SERVICES

- Cause List (link to NIC)
- Maxim
- Case Status
- Status and Daily Orders
- Court Calendars
- Legal Dictionary
- Disposed & Pending cases

## II. BUSINESS & POLICY

### 1. WTO

- Directorate General of Safeguards, Govt. of India
- FAQs
- Indian Government proposal
- Legal Texts and Documents and more
- New Issue in WTO
- Overview & Membership of WTO
- PIB
- Recent Dispute Decisions Taken in WTO specifically related to India and other Countries
- Reports on the work programme on electronic commerce
- Rounds and Conferences
- Trade & Competition Policy
- Trade & Investment Measure
- Trade Debt & Finance
- Trade in Goods & Services
- Trade in Intellectual Property
- Trade in IT Products & Info Communication
- Trade Policy Review Mechanism
- Transparency in Government Procurement
- WTO Annual Reports & Trade Reports
- WTO discussion papers
- WTO regime & Small Scale Industries

### 2. ANTI-DUMPING

- Annual report of Ministry of Commerce
- Anti-Dumping & Exporters
- Anti-Dumping & Importers (Questionnaires)
- Anti-Dumping Dispute Settlement
- Anti-Dumping Guideline
- Anti-Dumping investigations initiated by India against other countries
- Anti-Dumping Legislation/Acts
- Anti-Dumping Procedures & WTO
- Appeals against findings of designated authority
- Directorate General of Safeguard and Central Excise Notifications
- Documentations and text related to Anti-Dumping Procedures
- FAQs
- Global perspective of Anti-Dumping
- Introduction
- Notification & Circulars
- References & Acknowledgements
- Relevant & Anti-Dumping Documents of other Countries
- WTO Anti-Dumping Committee Reports

### 3. ARBITRATION

- Arbitral Laws of other Countries
- Arbitration Cases from India
- Arbitration cases of England and United States
- Arbitration In India-Acts, Rules, notifications, reports, schemes, press releases & countries notified under Section 2 of Foreign Award Act, 1961, Arbitration & Conciliation Act, 1996
- Country wise list of institutions providing services in international commercial Arbitrations
- International Convention and Treatises on Arbitration
- International Statues
- Introduction to Arbitration including International Commercial Arbitration
- List of Institutions providing Services in Arbitration in India
- Model Arbitration Agreements
- Rules and Procedures of various international and specialized arbitral institutions
- UNCITRAL Model Laws on Arbitration

### 4. CYBER / IT LAWS / IPR

#### 4.1 CYBER / IT LAWS

- Bills
- Central Acts
- Cyber Law Cases (WIPO)
- Domain Name Dispute Cases (ICANN)
- Domain Name System
- Electronic Governance
- FAQs
- Guidelines & Forms
- ICANN Cases
- International Cyber Crime Cases
- International Reports / Guidelines / Acts
- NAF Cases
- Regulations and Notifications related to Cyber Law in India
- Internet corporation for Assigned names & Numbers (ICANN)

## 4.2 INTELLECTUAL PROPERTY RIGHTS (IPR)

- Articles
- Case Studies (Indian cases)
- Committee Reports
- Copyrights
- Current & Landmark Intellectual Property Cases of the U.S (8th Edition) US & Courts of England, NAF, ICANN & WIPO Cases.
- Database on the Internet
- Designs
- Dispute Prevention and Settlement
- FAQs
- Geographical Indications
- Intellectual Property Rights (Imported goods) Enforcement US (3rd edition) Rules, 2007
- International cases - US/UK for Patent, TM, Copyrights, CPR Disputes, NAF, WIPO & OTHER IP cases
- IPR Regime in India
- IP in E-Commerce Environment
- IP Strategies
- Key Contacts & Addresses related to IPR
- Manual of Patent examining procedures and practices
- Other forms of Intellectual Property Rights
- Patent & Design TM & GI / Notifications
- Patents
- Sectoral View
- Specific Forms related to Intellectual Property Rights
- Trade Mark Examining Procedures and practices
- Trade Marks (TM)
- World Trade Organization (WTO) & Intellectual Property
- International Scenario

## 4.3 INDIAN CASES OF IPR

- Supreme Court
- High Courts
- Tribunals including Copyright Board, IPAB & Trade Mark

## 5. FOREX & BANKING

- Acts & Rules Governing Banking in India
- AP (DIR) Circulars
- Banking Cash Transaction Tax Act/Rules
- Banking OMBUDSMAN'S scheme
- Cases on Banking
- Committee Reports/ Recommendations
- Debt Recovery Tribunal
- Exchange Control Manual (as on date)
- FAQs
- FDI Policy
- FEDAI
- FEMA Regulations and Notifications
- Foreign Direct Investment Manual
- Foreign Exchange Management Act, 1999
- Miscellaneous
- Guidelines for Foreign and Private banks
- Monetary, Credit Policy & Annual Policies
- RBI Forex Report (2004)
- Review of Annual Policies
- UCPDC, URCT, URC 522, URBR 525

## 6. CAPITAL MARKET

- Acts
- Circulars & Notifications
- Committee Reports
- Corporate Governance
- Depositories
- Derivatives
- FII, Arbitrators
- Future & Option
- High Courts, Company Law Board and
- Investor Education
- Judgments and Orders of Supreme Court
- Link to Market Regulators Abroad
- Listing Agreements for Debentures, Equity
- Market Regulators Abroad
- Mutual Funds
- Ordinance
- Press Releases
- Schemes
- SEBI (Rules, Regulations and Guidelines)
- SEBI/SAT on company cases
- Secretarial Standards
- Stock Exchanges

## 7. CORPORATE LAWS

- Acts
- Committee Reports
- Company Cases
- Company Law procedures
- Competition Law
- Compliance Schedule
- Directions
- Limited Liability Partnership
- Mergers, Acquisitions - Overview
- Notifications & Circulars
- Due Dates & Penalties
- Forms
- Regulations
- Resolutions
- Rules

## 8. COMPETITION LAWS

- Acts/Rules/Notifications
- Articles
- Comparative Study: Competition Laws of India, US, UK and EU with Important Case Laws
- Competition Laws: India
- FAQs
- Indian Cases Including Competition Appellate Tribunal
- International Agreements and Guidelines
- International Cases
- International Competition Laws (US, UK & EU)
- Reports

## 9. EMPLOYMENT LAWS *(Module covers Labour, Industrial and Service Laws)*

- Bills/Ordinances
- Committee Reports
- FAQs
- Forms
- Guidelines
- Indian Case Laws (SC & HC)
- International Case Laws
- International Conventions
- Key Contacts
- Legislative Enactment
- Notifications from 1990 till Date
- PIB Releases
- Rules and Regulations
- Schemes

## 10. DIRECT TAXATION

- Accounting Standards
- Acts
- Articles
- CBDT Guidelines
- Challans
- Changes in Statute-Effect on existing laws
- Committee Report
- Double Taxation Avoidance Agreements
- Finance Acts [till Finance Act, 2010]
- Forms
- Important Dates
- Income Tax Rates
- International Taxation
- Judgments of Supreme Court & High Courts on Direct Taxation and Orders of ITAT
- Notifications & Circulars
- Ready Reckoner on Direct Taxes
- Rules
- Schemes
- Secretarial standards issued by ICSI
- Transfer Pricing

## 11. INDIRECT TAXATION

- Bonds
- Central Acts
- Central Customs Tariff
- Central Excise Tariff
- Circulars
- Committee Reports
- Education Cess
- Finance Acts [till Finance Act, 2010]
- Forms/Bonds/Applications
- Judgments of Supreme Court and High Court on Indirect Taxation and Orders of CEGAT/CESTAT
- Manual/Exim Policy & Procedures/FTP
- Notifications
- Rules & Regulations
- Service Tax-Acts, Rules, Forms, Obligations, Services, Articles

## 12. VAT (Value Added Tax)

- Acts & Ordinances
- Committee Reports
- FAQs
- Forms
- History
- Implementation and Hurdles
- Model VAT Bill, 2003
- Notifications
- Rules and Regulations
- Schedules
- Schemes
- VAT Finder
- VAT Glossary
- White Paper on VAT

### 13. FOREIGN TRADE POLICY AND PROCEDURES

- Agreement on South Asia Free Trade Area (SAFTA)
- Annual Supplement
- Appendices and Aayaat Niryaat Form
- DGFT
- DGFT Notification
- DGFT Public Notices
- Exim Policy/Duty Drawback Rates/DEPB Rates
- FAQs
- Foreign Trade Policy 2009-2014
- Foreign Trade Procedure (2009-2014)
- Forms
- Handbook of procedures
- Highlights of Foreign Trade Policy
- Import - Export code
- Inland Container Depot & Container Freight Station (ICD & CFS)
- ITC Classification
- Press Releases
- Rules & Acts
- Trade Agreement
- Trade Promotion, Facilitation & Foreign Trade Procedure

### 14. HUMAN RIGHTS

- Central Acts
- Committees/Commissions on Human Rights
- Court Procedures and Decisions
- Forms
- Historical Documents on Human Rights
- Indian Statutes on Human Rights
- International Documents ratified by India
- International Human Rights Documents
- International Regional Conventions
- PIB & Current issues relating to other countries & India
- Reports on Human Rights in India
- Rules & Regulations
- Special Groups Rights

### 15. INDIAN INDUSTRIAL POLICIES & PROCEDURES

- Acts
- Administration set up of Department of IPP
- Different Forms related to the Industrial Policy to set up an industry in India
- Entry Strategy for Foreign Investors
- FAQs
- FIPB Case Approval in India (Latest Cases)
- Framework of the Industrial Policy of India & FDI Policy
- Guidelines
- Industrial Procedures in India
- Information relating to FDI, FTZ, EOU, EPZ
- Investment Promotion & Facilitation
- Key Contacts & Addresses
- Latest Notifications with Archives
- NRI Investment Policy
- Press Releases & Press Notes
- Rules, Order & Schemes
- Sectoral Policies
- Small Scale Industrial Policy and Annual Reports
- Statistics Related to Industrial Policy
- Trade Investment & Facilitators

### 16. ENVIRONMENT

- Air
- Biodiversity
- Energy
- Acts
- Annual Reports
- International Agreements & Conventions
- International Cases
- Introduction
- Judgments of Supreme Court and High Court
- Water
- Wildlife
- Infrastructure / Industry
- Key Contacts
- Notifications (1981 onwards)
- Other related provisions
- PIB releases on Environmental Issues
- Policies & Schemes
- Rules

## 17. MEDIA AND COMMUNICATION LAWS

- Acts
- Bills & Ordinances
- Code and Guidelines
- Committee Reports
- FAQs
- Forms
- International Cases
- Introduction & background
- Notifications
- Policies
- Press Releases
- Telecom Tariff Orders
- Treaties & Conventions
- Rules and Regulations

## 18. INSURANCE

- Acts And Rules Governing Insurance
- Actuaries
- Allied Acts - Relevant Provisions
- Articles
- Circulars/Notifications Issued By The IRDA
- Committee Reports
- Forms and Bills
- Guidelines
- International Cases
- IRDA Annual Reports
- Life Insurance
- Press Releases
- Regulations
- Reinsurance
- Service Tax Provisions
- Third Party Administrators (TPA)

## 19. POWER AND ENERGY

- Annual Reports of Power
  - Articles
  - Committee Reports
  - Foreign Direct Investment
  - Guidelines/ Schemes/ Orders
  - Case Laws
  - International Documents (Treaties, Agreements and Conventions)
  - Legislations
  - Policies and Procedures
  - Conventions
- Notifications & Circulars:
- Department of Atomic Energy
  - Ministry of Coal
  - Ministry of Petroleum and Natural Gas
  - Ministry of Power

## 20. MINES AND MINERALS

- Introduction
  - Acts
  - Rules and Regulations
  - Notifications
  - Press Releases
  - Judgments of Supreme Court and All High Courts
  - Policies and Procedures
  - Guidelines and Schemes
  - Annual Reports
  - Committee Reports
  - Forms
- Notifications & Circulars of Ministry of Coal & Ministry of Mines

## 21. COMPLIANCE

Compliance Schedule for a company under

- Company Laws
- Labour Laws
- Security & Exchange Board of India
- Income Tax
- Central Excise Tax
- Service Tax
- CA Certificates

It includes all requisite forms (with instruction files), Acts, Schemes, Rules and Regulations, Circulars, Guidelines and listing Agreements.

## Secondary Material

The following commentaries are currently available online. The repository continues to grow as more commentaries are added:

- Arbitration Act
- Code of Civil Procedure
- Code of Criminal Procedure
- Companies Act
- Constitution of India
- Consumer Protection Act
- Factories Act
- Indian Contract Act
- Indian Evidence Act
- Indian Stamp Act
- Industrial Disputes Act
- Limitation Act
- Specific Relief Act
- Workmen Compensation Act

**Legal summary on Income Tax Act:** Legal Summary gives a brief outline on the various provisions of the Income Tax Act, 1961 and gist of the case laws with equivalent citations.

**Circulars and Procedures on Companies Act, 1956** with an option to view section wise circulars, procedure, digest and commentary from one single window.



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